

arrest of Shrimati Shakuntla Nayar. Naturally, we will find out and let us see at what stage we get the information if she has really been arrested.

SHRI KANWAR LAL GUPTA : It is a clear violation.

MR. SPEAKER : I must get it. I have heard one side and I must also hear the other side. I will give them time. I will find out from them whether Shrimati Shakuntala Nayar, Member of Parliament was arrested and, if so, why is it that the House was not informed about it.

श्री मधु लिमये : इंटिमेशन श्री रीजन भी देना चाहिए ।

MR. SPEAKER : I would request the Minister to find out.

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH) :**
I will find out.

MR. SPEAKER : If a Member of Parli-
ament is arrested and we are not informed
about it, it is a clear case of privilege.
They must inform about it.

श्री कंबर लाल गुप्त : कब तक इन्फोर-
मेशन देंगे ?

MR. SPEAKER : Let him find out.

DR. RAM SUBHAG SINGH : I will
find out.

SHRI KANWAR LAL GUPTA : Will
it be during this session ?

MR. SPEAKER : Yes, naturally, we
have got still one week. Papers to be laid.

12. 38 hrs

PAPERS LAID ON THE TABLE

Reports of University Grants Commission
and Indian Institute of Management

**THE MINISTER OF EDUCATION
(DR. TRIGUNA SEN) :** I beg to lay on
Table ;

- (1) A copy of the Annual Report of the University Grants Commission for the year 1966-67, under section 18 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT.1145-68]
- (2) A copy of the Report of the Indian Institute of Management, Calcutta for the period 1st April, 1964 to 31st March, 1967. [Placed in Library. See No. LT. 1146/68].

Notifications under All India Services Act.

**THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI JAGAN-
NATH PAHADIA) :** On behalf of Shri
Vidya Charan Shukla, the Minister of State
in the Ministry of Home Affairs, I beg
to lay on the Table a copy each of the
following Notifications under sub-section (2)
of section 3 of the All India Services Act,
1951 :—

- (1) G. S. R. 722 published in Gazette of India dated the 20th April, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (2) G. S. R. 723 published in Gazette of India dated the 20th April, 1968, making certain amendment to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955. [Placed in Library. See No. LT. 1147/68]

Post Office Savings Bank (Amendment) Rules

SHRI JAGANNATH PAHADIA : I beg
to lay on the Table a copy of the Post
Office Savings Bank (Amendment) Rules,
1968, published in Notification No. G.S.R
779 in Gazette of India dated the 19th
April, 1968, under sub-section (3) of section
15 of the Government Savings Banks Act,
1873. [Placed in Library, see No. LT.
1148/68]

श्री रामावतार शास्त्री (पटना) : 6 दिन हुए
पार्लियामेंट के 6 मेम्बरों ने सिवल पुलिस लाइन
थाना में चल रहे ट्रायल के मामले में प्रीविलेज
का मोशन दिया था। यह मन्त्रालय के लोग